

(ब) इन मामलों में रुब में से कितने पदाधिकारियों को दण्ड दिया गया ?

भू-धर्म कमी (श्री महाबन्तराय चक्रवर्त्य):

(क) 1-1-66 से 28-2-67 तक की अवधि में, उन 600 व्यक्तियों के मामलों को मिला कर जो 1-1-66 से पहले के शेष थे, विशेष पुलिस संस्थान द्वारा चलाये गये मामलों का राजपत्रित स्तर के 1101 सरकारी कर्मचारियों से सम्बन्ध था।

(ख) उन मामलों में जिनकी कार्यवाही उसी अवधि में पूरी हो गई 11 अधिकारियों को न्यायालयों द्वारा दण्डित किया गया तथा 108 को विभागीय स्तर पर दण्ड दिया गया।

Automation in Industry

160. **Shri P. K. Das:**
Shri G. C. Nalk:
Shri K. F. Singh Das:
Shri A. Dipa:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether recently there has been a conference of Industrial Engineers in Calcutta on the subject of automation in Industry;

(b) if so, the recommendations made by them in this regard; and

(c) the reaction of Government thereto?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi): (a) to (c). The information is being collected and will be laid on the Table of the House when received.

Assistance to Cultural Institutions of Bhubaneswar

161. **Shri Chintamani Panigrahi:** Will the Minister of Education be pleased to state:

(a) whether applications for financial assistance from different cultural institutions of Bhubaneswar have been received;

(b) if so, the names of these institutions and the amount of assistance they have asked for; and

(c) the amount sanctioned to those institutions so far?

The Minister of State in the Ministry of Education (Prof. Sher Singh): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

Central School in Bhubaneswar

162. **Shri Chintamani Panigrahi:** Will the Minister of Education be pleased to state:

(a) whether a Central School has been established at Bhubaneswar, and if so, the strength of the school;

(b) whether the school has got a permanent building; and

(c) if not, the latest position in regard thereto?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) Yes, Sir. The strength of the school is 74.

(b) and (c). No, sir. For the present, accommodation for the school has been arranged by the State Government, which has also agreed to provide a site for a new building. The actual site has not yet been settled. The matter is being pursued with the State Government.

Santhanam Committee's Recommendations

163. **Shri Abdul Ghani Dar:** Will the Minister of Home Affairs be pleased to state:

(a) the extent to which the recommendations of the Santhanam Committee on eradication of corruption have been implemented; and

(b) when the remaining recommendations are likely to be implemented?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). Out of 137 recommendations (including parts of recommendations) made by the Santhanam Committee, 117 have been accepted with or without changes.

Of these 111 have since been implemented. Implementation of the remaining six recommendations is under consideration.

8 recommendations have not been accepted and the remaining 12 are still under examination. Every effort is being made to expedite decisions on the pending recommendations.

Obscene Publications

164. Shri B. N. Shastri: Will the Minister of Home Affairs be pleased to state:

(a) the nature of the existing Government machinery for screening publications with a view to determine whether they are obscene or not; and

(b) whether Government propose to constitute a board of experts for the purpose?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Obscene publications are actionable under the provisions of sections 292 and 293 of the Indian Penal Code and section 521 of the Code of Criminal Procedure. Enforcement of these provisions of the law is the responsibility of the concerned State Governments. In some cases we suggest action by the State Governments on the basis of legal advice.

Obscene publications sought to be imported from abroad are actionable under notifications No 77-Customs dated the 22nd September, 1956 issued under the Sea Customs Act, 1878 and No. 1-Customs dated the 18th January, 1964 issued under the Customs Act, 1962. The provisions of these notifications are enforced by the Customs authorities who take decisions in this respect in consultation with one or more members of a panel of Advisers consisting of men of eminence in the field of literature etc. This panel has been drawn up by the Government of India to render assistance to the Customs authorities in the scrutiny of publications which appear obscene. Doubtful cases are referred to the Government of India also for decision.

Gandhi Bhavans

165. Shri Bhanwanarayan Shastri: Will the Minister of Education be pleased to refer to the reply given to Starred Question No 718 on the 8th December, 1965 and to state:

(a) whether the Gandhi Bhavans have since started functioning in all the forty universities; and

(b) if not, names of the Universities in which Gandhi Bhavans have started functioning?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Delhi, Jadavpur, Karnatak, Nagpur, Panjab and Rajasthan.

हिन्दू स्वीहारों की तारीखें

166. डा० महादेव प्रसाद : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस बात की ओर दिलाया गया है कि हिन्दू स्वीहारों की तारीखें निर्धारित करने में आम तौर पर बिबाद उत्पन्न होता रहता है ; और

(ख) यदि हां, तो हिन्दू स्वीहारों के सम्बन्ध में राजपत्रित छुट्टियों को निर्धारित करने के मामले में सरकार किस फैलेंडर, संस्था अथवा व्यक्ति विशेष की राय को मानती है और उसके क्या कारण हैं ?

गृह-कार्य मन्त्रालय में उपमन्त्री (श्री के० एस्० रामास्वामी) . (क) और (ख) . आम तौर पर सम्बन्धित वर्ष के भारतीय पंचांग तथा जन्मे (राष्ट्रीय पंचांग) में दी गई तिथियों पर छुट्टियां निर्धारित करने की प्रथा है । किन्तु जब कभी जन्मे में दी हुई तिथियां उन तिथियों से भिन्न होती हैं जिन पर किसी स्थान विशेष के लोग वास्तव में स्वीहार मनाते हैं, तब भारत सरकार के कार्यालय स्वीहार मनाये जाने की तिथि पर बन्द किये जाते हैं । दिल्ली में स्वीहारों के मनाये जाने की वास्तविक तिथियां दिल्ली प्रशासन के परामर्श से तै की